ANNEXURE 3

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024) ; Revised List of creditors as on: 06-06-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of	f claim received	Details of claim admitted						Amount of	Amount of any	Amount of claim not admitted	Amount of claim	Remarks , if any
		Date of receipt			claim	Amount covered by security interest	1	Whether related party?	% of Voting share	continge nt claim	mutual dues that may be set- off		under verificati on	
1	Asset Reconstruction Company (India) Limited	09-12-2024	4,03,26,41,615	4,03,26,41,615	Secured	4,03,26,41,615	4,03,26,41,615	No	88.048%			-		The Simple Interest is calculated as per the order of DRT dated 04.12.2018
2	Kotak Mahindra Bank Limited	20-01-2025	6,65,85,61,086	37,23,05,309	Secured	37,23,05,309		No	8.129%			6,28,62,55,777		The Simple interest is calculated as per the benchmark lending rates provided on SBI website.
										-	-	-	-	
	TOTAL		10,69,12,02,701	4,40,49,46,924					96.18%			6,28,62,55,777	-	

Note - The claims have been admitted basis the documents submitted by the claimant and the limited information as handed over by the Suspended Board in this matter. The same shall undergo a change basis the additional clarification/ documents/information made available to the RP.